

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION No. *310
TO BE ANSWERED ON: 08.08.2016

DEVELOPMENT OF MSME

*310. SHRI OM BIRLA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps taken/being taken by the Government for creating/providing favourable conditions for the development and promotion of MSMEs under the ease of doing business programme and the extent of success achieved therefrom;
- (b) whether the Government has enacted a model legislation for regulating the functioning of MSMEs in the country and if so, the details thereof; and
- (c) whether the same legislation is being replicated/followed by all the States in the country and if so, the details thereof and if not, the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

(a)to(c): A statement is laid down on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) IN RESPECT OF
LOK SABHA STARRED QUESTION NO. *310 FOR ANSWER ON 08.08.2016**

(a): Ministry of Micro, Small and Medium Enterprises (MSME) has taken up many measures to create favourable conditions and encourage Micro, Small and Medium Enterprises (MSMEs). Some of the important steps are listed below :-

(i) Registration has been made easy by launching an on-line one page Registration Form i.e. Udyog Aadhaar Memorandum (UAM).

(ii) Application form and process for availing benefits under the schemes of Ministry of MSME have been simplified for National Manufacturing Competitiveness Programme (NMCP), Prime Minister's Employment Generation Programme (PMEGP), International Cooperation Scheme, Performance and Credit Rating Scheme (PCRS), Marketing Assistance and Technology Upgradation (MATU) schemes and the schemes for Khadi & Village Industries and Coir. Application is made on-line and could be filed through mobile app also.

(iii) A number of Schemes for increasing competitiveness have been launched under an umbrella programme namely, such as Lean Manufacturing, Design Clinic, Building Awareness on Intellectual Property Rights, Technology and Quality Upgradation support to MSMEs and Promotion of Information and Communication Technology in Indian Manufacturing Sector etc.

(iv) Facilities are being provided for credit rating under the Performance and Credit Rating scheme of the Ministry of Micro, Small and Medium Enterprises.

(v) Under financial support to MSMEs in Zero Defect Zero Effect (ZED) Scheme, MSME manufacturing units will be assessed on processed based enablers and performance based outcome parameters at the operational level. The units will be rated to give rating from bronze, silver, gold, diamond and platinum. The bronze will be the lowest rating and platinum will be the highest rating.

(b)&(c): Micro, Small and Medium Enterprises Development Act, 2006 has already been enacted by the Parliament to provide for facilitating and enhancing the competitiveness of MSMEs. This Act is applicable in all parts of the Country.
